

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No. 10875 of 2013

(Arising out of OIO-1-ST-COMMR-SURAT-II-2013 dated 16/01/2013 passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

PGP GLASS PRIVATE LIMITED

.....Appellant

Ongc Road, Tarsadi Village, Bharuch
Bharuch, Gujarat

VERSUS

C.C.E. & S.T.-SURAT-II

.....Respondent

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat - 395001

APPEARANCE:

Shri S.S Gupta & Shri Mehul Jiwani, Chartered Accountants for the Appellant
Shri Tara Prakash, Deputy Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C.L. MAHAR**

DATE OF HEARING: 15.03.2023
DATE OF DECISION: 14.07.2023

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 10873 of 2013.

**RAMESH NAIR
MEMBER (JUDICIAL)**

**C.L.MAHAR
MEMBER (TECHNICAL)**